## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. DA 669 of 96

Date of order : 20.6.2002

Present: Hon'ble Mr.L.R.K.Prasad, Administrative Member Hon'ble Ms.Meera Chibber, Judicial Member

YUDHISTIR MUDI

VS

UNION OF INDIA & ORS.

For the applicant: Mr.N.C.Chakraborty, counsel

## ORDER

## Meera Chibber, J.M.

that applicant has expired during the pendency of the DA. Therefore the present DA has become abated.

2. In view of the above statement the OA is dismissed as No order as to costs.

MEMBER (J)

in

MEMBER (A)